

SCHOOL EDUCATION DEPT CLARIFIES

- BY ADMIN -  MAY 11, 2020 -  -  0

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The Principal Director School Education, Shanavas C, IAS has in a clarification stated that some confusion have aroused among few school authorities regarding matters related to the Tele/Radio Tutoring Programme being conducted by the department. Therefore, the following clarifications have been issued for the information of all concerned so as to clear the confusions.

1. All DEOs, Sr. SDEOs and SDEOs were directed vide this office notification of even number, Dated 29th April 2020, to coordinate with the District Administration and make necessary arrangements for students

who do not have facilities to access the DD satellite telecast at home to view/listen the broadcast at a common place like Village Hall, School Auditorium etc.

It is a well-known fact that number of students in the above stated category will be comparatively less in any class and the department did not ask schools to summon ALL students to assemble at a place or to conduct/resume classes.

2. Further, it was clearly mentioned in the aforesaid notification that “The broadcast schedule is made in such a way that only two classes will be having the lessons on a particular day, so that children will not group up in large numbers in Schools/Village Council halls where the telecasting is viewed.”
3. Again, School Heads were directed vide this office notification of even number, Dated 6th May 2020, to devise mechanism for preparation and circulation of ‘Notes’ to their students for those lessons being broadcasted through DD/AIR observing all norms of social distancing notified by the Govt. In this case too, schools were NOT directed to summon students to schools.
4. Further, the department has been sharing the videos of the Doordarshan telecast through ‘Youtube’ and ‘Facebook’ so that parents/students could download the same and view as per their convenience.
5. It is expected that all concerned would understand the difference between ‘resuming of normal classes’ and ‘facilitating under privileged students to view the Online/Tele Education broadcast’.

It is once again reiterated that severe disciplinary action will be initiated against those violating Govt. Order No. CSO/GAB-I/COM/GEN-I/2020, Dated, Kohima, the, 4th May 2020 and exposing students to the danger of the pandemic.

(DIPR)